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# Madhya Pradesh Madhyamik Shiksha (Vishesh Upbandh) Adhiniyam, 1969

#### 4 of 1969

[05 July 1969]

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### Madhya Pradesh Madhyamik Shiksha (Vishesh Upbandh) Adhiniyam, 1969

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[05 July 1969]

An Act to make special provision with regard to Madhyamik Shiksha Consequent on abolition of 12th Standard therefrom and matters incidental thereto. Be it enacted by the Madhya Pradesh Legislature in the Twentieth Year of the Republic of India as follows: 1. Received the assent of the Governor on 5-7-1969; assent first published in the Madhya Pradesh Gazette (Extraordinary), dated 11-7-1969 at p. 1956.

### 1. Short Title :-

This Act may be called the Madhya Pradesh Madhyamik Shiksha (Vishesh Upbandh) Adhiniyam, 1969.

# 2. Declaration Of Xith Standard Examination As Equivalent To Final Examination Of Madhyamik Shiksha Mandal:

It is hereby declared that the annual examination of Eleventh Standard conducted by an institution recognised by the Madhyamik Shiksha Mandal, Madhya Pradesh (hereinafter referred to as the Mandal), at the close of the academic session 1968-69 shall be deemed to be equivalent to the Higher Secondary School Certificate

Examination conducted by the Mandal under the Madhya Pradesh Madhyamik Shiksha Adhiniyam, 1965 (23 of 1965); and, accordingly--

- (a) notwithstanding anything contained in any enactment relating to Universities for the time being in force in the State or any Statutes or Ordinance made thereunder :--
- (i) the candidates who are successful at the said examination shall be eligible for admission to a course of study for a degree in an University in the State; and
- (ii) the University shall not refuse admission to such successful candidate  $1[x \ x \ x]$  on the ground that they have not passed the final examination conducted by the Mandal; and
- (b) the Head of such institution shall issue to each successful candidate a Marks List and a School Leaving Certificate in the form as may be prescribed.
- 1. Omitted by M.P. Act No. 5 of 1973.

### 3. Repeal :-

The Madhya Pradesh Madhyamik Shiksha (Vishesh Upbandh) Adhyadesh, 1969 (No. 7 of 1969), is hereby repealed.